

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

To

**The Incharge NIC,  
High Court Wing,  
Srinagar.**

No: 21526/25 Dated: 25/10/2016

**Subject: Advertisement for the post of Additional  
Director(Research and Training) National Judicial  
Academy, Bhopal.**

**Sir,**

On the subject cited above, I am directed to forward herewith a copy of advertisement received from Secretary General, Hon'ble Supreme Court of India with the request to upload the same on the official website of this Hon'ble Court for information of all concerned.

Enclosures:As per letter.

**Yours faithfully,**

**(Mohammad Yasin Beigh)  
Joint Registrar (G.S.)**

*25/10/2016*

*25-10-16*

**Ravindra Maithani**  
Secretary General,  
Supreme Court of India



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Dated : 07-10-2016

To

Shri Ashok Kumar Koul,  
Registrar General,  
High Court of Jammu & Kashmir,  
Jammu, Jammu & Kashmir - 180 001

Sub. : Advertisement for the post of Additional Director  
(Research and Training), National Judicial Academy, Bhopal.

Sir

On the subject cited above, please find enclosed herewith an advertisement for wide publicity and circulation amongst the eligible persons.

Yours sincerely,

[Ravindra Maithani]

**Encl. : As above**

## NATIONAL JUDICIAL ACADEMY

**Subject : Advertisement for the post of Additional Director (Research and Training),  
National Judicial Academy, Bhopal.**

National Judicial Academy is an independent society, established in 1993 under the Societies Registration Act, 1860. The Hon'ble Chief Justice of India is the Chairman of the General Body of NJA as well as the Chairman of the Governing Council, the Executive Committee and the Academic Council of NJA. NJA is fully funded by the Government of India. The Additional Director (Research and Training) is appointed by the Chairman, the Hon'ble the Chief Justice of India.

The mandate of the academy is to strengthen the Administration of Justice through Judicial Education, Research and Policy Development.

Applications are invited from eligible Indian citizens for appointment to the post of Additional Director (Research and Training), National Judicial Academy, Bhopal. The recruitment and conditions of service to the post of Additional Director (Research and Training) National Judicial Academy, is regulated by the National Judicial Academy (Recruitment, Salary, Allowances and other Conditions of Service of Additional Director) Rules, 2015. The qualifications, term of office, salary and allowances for the post of Additional Director (Research and Training), National Judicial Academy are given below :-

(i) **Qualifications**

A person shall not be qualified for appointment as an Additional Director (Research and Training), unless he -

- (a) is a citizen of India and
- (b) is a distinguished academician with teaching experience of not less than fifteen years including experience as Professor of Law of not less than five years and has published research articles on the subjects related to law.

(ii) **Term of Office & Age**

A person shall hold the post of as Additional Director (Research and Training) for a period of five years from the date on which he joins the post, which may be extended by the Chairman for a further period up to two years.

Provided that no person shall hold the post of Additional Director (Research and Training) after he has attained the age of seventy years.

(iii) Salary and Allowances

The Additional Director shall be entitled to a monthly salary in the pay scale of Rs. 67000-79000/- (annual increment at 3%) [as per 6<sup>th</sup> CPC] and to such allowances as are admissible to an officer of the Central Government in equivalent Grade Pay.

Eligible and interested persons already employed in Government/Autonomous Organisation/ Public Sector Undertakings should submit their applications through proper channel. However, they may send an advance copy of the application directly.

The application, typed on a plain paper with complete Curriculum Vitae and all the academic details including educational and professional qualifications, experience, publications, if any, as also date of birth, postal and e-mail address, contact telephone number, etc. should reach the under-signed on or before .....26.11.16.....

Sd/-  
(Ravindra Maithani)  
Secretary General  
Supreme Court of India  
Tilak Marg, New Delhi- 110 201